

Title:Laid the copy of Patents (Amendment) Bill, 1998 passed by Rajya Sabha at its sitting held on 22nd December, 1998.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Patents (Amendment) Bill, 1998 which has been passed by the Rajya Sabha at its sitting held on the 22nd December, 1998."

2. Sir, I lay on the Table the Patents (Amendment) Bill, 1998 as passed by Rajya Sabha on the 22nd December, 1998.

... (Interruptions)